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CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH, NEW DELHI.

OA-2667/99  
MA-2705/99

New Delhi this the 10th day of December, 1999.

Hon'ble Shri S.P. Biswas, Member(A)

1. Sh. Rajender Kumar,  
S/o Sh. Suberaimanium,  
R/o H.No.45, Anand Gram,  
Tahirpur, Sahadara,  
Delhi-95.
2. Sh. Gautam Prasad,  
S/o Sh. Chhanga Singh,  
C/o Rama Singh,  
H.No. 100C, Radhe Shyam Park,  
Parwana Road,  
Delhi-51.
3. Mohd. Lukman,  
S/o Ata Ilahi,  
C/o Yahiya Khan,  
407, Income Tax Colony,  
Pitampura,  
New Delhi-34.
4. Ms. Suman Rani,  
D/o Sh. Kali Charan,  
R/o 369/96, Type-II Miradard  
Road, LNJP Hospital,  
New Delhi-2.

..... Applicants

(through Sh. Apurb Lal, Advocate)

versus

1. Delhi Administration,  
through the Chief Secretary,  
Old Secretariat,  
Delhi.
2. PHC-cum-Addl. Secretary(Health),  
Technical Recruitment Cell,  
Govt. of NCT, Delhi  
Jawahar Lal Nehru Marg,  
New Delhi.
3. The Medical Superintendent,  
Lok Nayak Jai Prakash Hospital,  
Jawahar Lal Marg, New Delhi.
4. Director (Administration),  
LNJP Hospital,  
Jawahar Lal Nehru Marg,  
New Delhi.

..... Respondents

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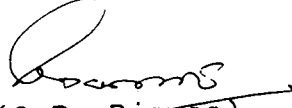
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ORDER(ORAL)

All the applicants herein are Lab Attendants/Para Medical Staff appointed by the respondents on the basis of merit on short term contract basis. As per details in Annexure-3, they have been initially appointed for 89 days but were allowed to continue till 23.10.99. They are before us seeking relief in terms of allowing them to continue till the regularly selected officials are available to replace them.

2. Learned counsel for the applicant drew our attention to an order of this Tribunal in OA-2278/98 decided on 18.11.99. I find that the ratio arrived at in the aforesaid O.A. are squarely applicable to the facts and circumstances of the present case. In the circumstances, I direct the respondents to continue with the applicants in the present capacity on the same terms and conditions as applicable to them till such time regularly appointed Lab Attendants are appointed.

3. The O.A. is allowed in limine at the admission stage itself in the aforesaid terms.

  
(S.P. Biswas)  
Member(A)

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